

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1507
ANSWERED ON:01.12.2006
IRREGULARITIES COMMITTED BY NGOS UNDER CAPART
Yadav Shri Giridhari

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) The number of projects sanctioned by the Council of Advancement of People`s Action and Rural Technology (CAPART) in the tribal and rural areas of Bihar since its inception, location-wise ;
- (b) The details of amount sanctioned and disbursed to each agencies by CAPART during the said period ;
- (c) Whether any irregularity by these agencies have come to the notice of the Government ; and
- (d) If so, the details thereof and the action taken against each of such agency ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRIMATI SURYAKANTA PATIL)

- (a)to(d) The information is being collected and will be laid on the Table of the House.